

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 5622
TO BE ANSWERED ON 04TH APRIL, 2025**

RECORDING OF BIRTHS IN HEALTHCARE INSTITUTIONS

5622. SHRI ASADUDDIN OWAISI:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether any specific guidelines have been issued for recording births in healthcare institutions and if so, the details thereof;
- (b) the key health metrics captured under the Reproductive and Child Health (RCH) portal at the time of birth;
- (c) whether the Government is considering to introduce a uniform template for recording and reporting birth metrics, if so, the details thereof; and
- (d) whether the Government has any plans to broaden the scope of the RCH Portal to include additional parameters?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (d): Ministry of Health and Family Welfare, based on standard guidelines, implements the Reproductive and Child Health (RCH) Portal to capture various demographic and anthropometric parameters related to infant birth in public healthcare institutions along with demographic details of mother.

The data in RCH portal is captured based on the standard format across the States/UTs and is stored in the centralized database of the RCH portal.

The Ministry of Health and Family Welfare, based on requirements of various stakeholders, customizes the RCH application to align with national goals.
